GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:25 ANSWERED ON:09.11.2010 BAN ON MINING ACTIVITIES Choudhry Smt. Shruti

Will the Minister of MINES be pleased to state:

- (a) whether mining activities in Tosham Pahar area has been banned;
- (b) if so, the details thereof alongwith its effect on employment in such areas;
- (c) whether the Government has issued any directive to the State Government to lift the ban from such mines;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

- (a) and (b): No, Madam. However, the mining is lying closed on account of pendency of litigation before the Hon'ble Punjab and Haryana High Court and the Hon'ble Supreme Court qua prior Environmental Clearances. The closure of mining operations in this area has resulted in loss of employment to the labourers working in the mines.
- (c) to (e): In view of reply at (a) and (b) above, does not arise.